

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KARNAL.

EMPLOYMENT NOTICE INVITING APPLICATIONS FOR THE POSTS OF PEON/ADDITIONAL PEON IN DISTRICT AND SESSIONS COURTS, KARNAL.

Applications are invited from the eligible candidates for 08 posts of Peon/ Additional Peon (05 General, 01 Scheduled Caste, 01 BC(A) and 01 ESM (General), in the pay band of Rs.4440-7440+1300 Grade Pay (Pay Matrix FPL-DL) plus other allowances, purely on temporary basis. Number of vacancies may decrease/increase on the withdrawal/creation of the Courts or otherwise.

The recruitment shall be made strictly in accordance with Rule 7(xii) of the Haryana Civil Services (Recruitment and General Conditions of Service) Rules, 1997.

Qualification:

The candidate for the post of Peon/Additional Peon must have passed Middle Standard Examination and possess knowledge of Hindi/Punjabi.

Age:

The candidate should not be less than 18 years and more than 42 years of age as on **01.01.2019**. The upper age limit in case of women candidates who are unmarried, widow, divorcee and separated/ deserted shall be 45 years. Relaxation of 05 years in the upper age limit is also admissible to Scheduled Castes, Scheduled Tribes and Backward Class. The candidates belonging to Ex-servicemen category shall be recruited upto the age of 42 years plus continuous military service added by three years.

Particulars of applicant-candidate and last date of submission of application:

Application on plain paper giving complete bio-data i.e. Name of the applicant, Father's name, Date of Birth, Educational Qualification, Permanent Address, Contact number, Experience, if any, duly supported by attested copies of testimonials, duly attested latest passport size photograph pasted on the application along with one duly stamped self addressed envelope should reach in the office of undersigned on or before **15.02.2019 by 4.00 p.m.** Applicants are required to bring original testimonials and Identity proof i.e. Aadhar Card, PAN Card, Voter Card etc. on the date of interview for verification. No correspondence, whatsoever, will be entertained in

respect of incomplete applications or the applications received in this office after the date fixed i.e. **15.02.2019**. Candidates should check official website of this office i.e. <https://districts.ecourts.gov.in/india/haryana/karnal/recruit> to see notifications, corrigendum, if any, and final results.

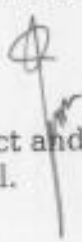
Schedule of Interview:

The candidates shall appear for interview in the Judicial Courts Complex, Sector-12, Urban Estate, Karnal in sequence of alphabets of their names mentioned against the dates given below:-

| Date | Day | Time | English Alphabet |
|------------|-----------|------------|---------------------------------------|
| 20.02.2019 | Wednesday | 12.00 Noon | A |
| 21.02.2019 | Thursday | 12.00 Noon | B & C |
| 22.02.2019 | Friday | 12.00 Noon | D to J |
| 23.02.2019 | Saturday | 12.00 Noon | K to M |
| 24.02.2019 | Sunday | 12.00 Noon | N, O, P and Q |
| 25.02.2019 | Monday | 12.00 Noon | R |
| 26.02.2019 | Tuesday | | |
| 27.02.2019 | Wednesday | 12.00 Noon | S |
| 28.02.2019 | Thursday | | |
| 01.03.2019 | Friday | 12.00 Noon | T to Z |
| 02.03.2019 | Saturday | 12.00 Noon | Sponsored by the Employment Exchange. |

Note:-

1. If all the candidates in the sequence are not interviewed on the date fixed due to heavy strength of the candidates or otherwise, the interview of the remaining candidates will be taken on some other date which would be notified on official website of this office.
2. **No separate call letters for the interview shall be sent to candidates.**
3. No TA/DA will be paid to any candidate for appearing in the interview.
4. Incomplete applications shall be rejected straightway without assigning any reason whatsoever.
5. The decision of competent authority to shortlist the names of the candidates for interview shall be final.


District and Sessions Judge
Karnal.